

**NATIONAL COMPANY LAW TRIBUNAL**  
**राष्ट्रीयकंपनीविधिअधिकरण**  
**CUTTACK BENCH**  
**कटकखंडपीठ**

**ORDER OF THE HEARING ON 31<sup>st</sup> JANUARY, 2024, 10:30 A.M.**

**CP No. 42/CB/2022**

**Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj**  
**2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh**

Name of the Company	Samit Guha Roy -Vs- Prime Agro Food Processing Pvt. Ltd.
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Prabhu Prasanna Behera, Adv.

For Respondent (s)

Mr. Saswat Kumar Acharya, Adv.

Mr. S. Pholgu, Adv.

Mr. Abhijeet Agarwal, Adv.

Mr. Jaish Joshi, Adv.

Ms. Jagruti Sahoo, Adv.

**ORDER**

Ld. Proxy counsel Mr. Prabhu Prasanna Behera appeared for the counsel on record Mr. Sabysachi Panda for the petitioner. Ld. counsel Mr. S.K. Acharya appeared for the respondent. List the matter on 28.02.2024.

Sd

**Kaushalendra Kumar Singh**  
**Member (Technical)**

Sd

**P. Mohan Raj**  
**Member (Judicial)**